

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4270/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the th 16 September, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/1284, dtd. 15.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.09.2021 along with station leave permission, till the morning of 14.09.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/4271/A, dated 16.9.2021
Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)